

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-51/1997/9446/A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pratim Kumar Bora,
Principal Judge,
Family Court-I, Kamrup(M),
Guwahati.

Dated Guwahati, the 18th September, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. FCG.317/2024 dtd. 13.09.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the morning of 15.09.2024 till the evening of 16.09.2024**, has been granted. The Counsellor, Family Court-I, Kamrup Metro, and in his absence, the Principal Judge, Family Court-II, Kamrup Metro will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-51/1997/9447-9449/A, dated , 18-09-24
Copy to:

1. The Counsellor, Family Court-I, Kamrup Metro, Guwahati.
2. The Principal Judge, Family Court-II, Kamrup Metro, Guwahati.
3. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]